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17	97/6, Sec-1, M. B. Road	Allottee expired
18	167-C, Aram Bagh	Pending for decision.
19	101-A, Aram Bagh	Show cause notice issued.

Delhi Cooperative Societies Rules

1542. DR. JANARDHAN WAGHMARE: Will the MINISTER OF URBAN DEVELOPMENT be pleased to refer to answer to Unstarred Question 2012 given in the Rajya Sabha on 14th March, 2013 and state:

(a) whether Registrar of Delhi Cooperative Societies, after conducting enquiry U/S 54 of DCS Act, 1972 and getting conclusive result thereof, issued certain specific directions to Sarva Priya Cooperative House Building Society vide Letter No. F. 46/1972/H/Coop/SP/Enquiry/2282 dated 15th September, 1989 which should have/had strictly been complied by the Management of the said Society while creating Membership No. 109, 195, 297, 366, 490 and 491, in their Membership Register; and

(b) the action which is to be proposed in case if the said Society has/had put the said directions in the sewage pit?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) Yes, Sir.

(b) In case of non-compliance by the Management, action as per relevant provisions of DCS Act 2003 and DCS Rules 2007 shall apply.

Allocation for Guwahati

1543. SHRI BHUBANESWAR KALITA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that under Urban Renewal Mission and the Urban Infrastructure Development Scheme, the city of Guwahati has been considered for expansion; and

(b) whether the Guwahati Development Department (GDD) plans to expand Guwahati by another 66 square kilometers to accommodate the city's rapid growth and development, the status of implementation and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) No, Sir.

(b) As per the Master Plan approved and notified in the Assam Gazette by the Government of Assam vide Gazette Notification No. 198 dated 9th July 2009 the new area of Guwahati Metropolitan Area has been increased by 66 square kilometer.

Plan for improving structural strength of old buildings

1544. SHRI KIRANMAY NANDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that as per reports of IIT, Roorkee, more than 70 per cent buildings of East Delhi are prone to Earth Quake;

(b) whether such studies are also conducted for other cities; if so, the details thereof; and

(c) whether any plan has been formulated by Government to improve structural strength of such old buildings to make the earthquake resistant?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) Sir, no such report has been received in Ministry of Urban Development from IIT Roorkee.

(b) No, Sir.

(c) The buildings designed and constructed by Delhi Development Authority and Central Public Works Department are earth quake resistant conforming to relevant Bureau of Indian Standard Codes and other National Standards. A cell has been created in Delhi Development Authority for retrofitting and reconstaiction of unsafe houses. An Advisory Group of experts from various fields has also been constituted for expert opinion.

Master plan for Delhi 2021

1545. SHRI K.C. TYAGI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the land pool policy under the Master Plan for Delhi-2021 has been finalised;